

RAJASTHAN HIGH COURT

e-Pay – Digital Payment of Fine

ई-पे – जुर्माने का डिजिटल भुगतान

pay.ecourts.gov.in

INTRODUCTION – परिचय

- The facility of online payment of **Fine** in Subordinate Courts of Rajasthan has been started on ePay Portal (<https://pay.ecourts.gov.in>) along-with earlier available facility of Court Fees.

कोर्ट फीस के साथ साथ राजस्थान के अधीनस्थ न्यायालयों की **जुर्माना राशि** ऑनलाइन जमा कराने सुविधा भी ई-पे पोर्टल (<https://pay.ecourts.gov.in>) पर प्रारम्भ कर दी गयी है।

- ePay Portal is directly integrated with Online Receipts Portal of Rajasthan State Government (eGRAS). This facility may be availed through Net-banking, Debit/Credit Cards and BHIM UPI.

ई-पे पोर्टल, राजस्थान सरकार के ऑन लाईन भुगतान पोर्टल ई-ग्रास से सीधा जुड़ा हुआ है। इस सुविधा का उपयोग, नेट बैंकिंग, डेबिट/क्रेडिट कार्ड या भीम यूपीआई के माध्यम से किया जा सकता है।

- This facility is available 24X7 and can be availed anywhere anytime to online deposit the amount of fine as ordered by concerned Court.

यह सुविधा 24X7 उपलब्ध है जिसे कहीं से भी कभी भी सम्बंधित न्यायालय द्वारा आदेशित जुर्माना राशि ऑनलाइन जमा करवाने के उपयोग में लिया जा सकता है।

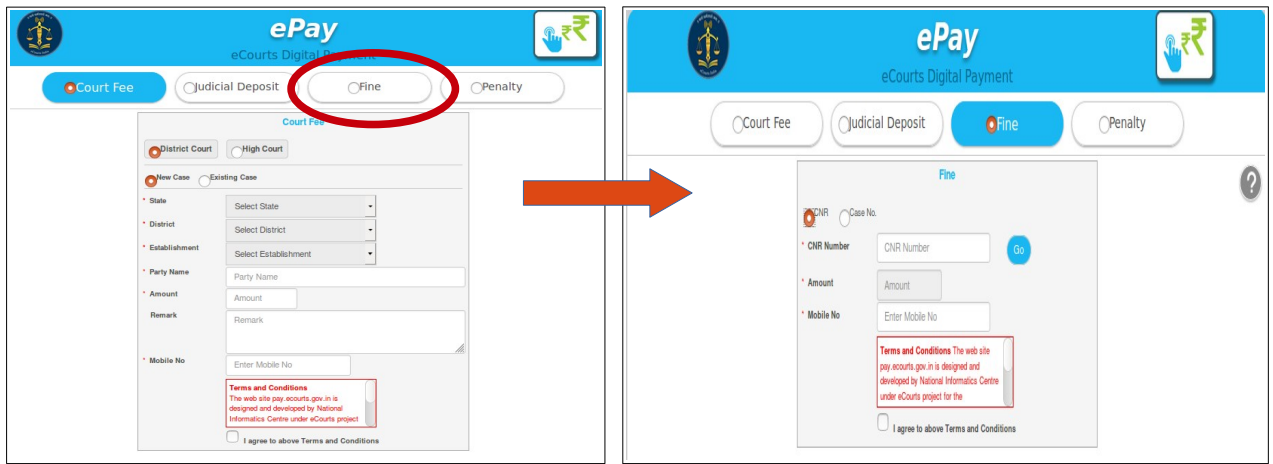
- Receipt of Payment of Fine generated from ePay portal will be submitted by the litigant/advocate in the concerned Court. The payment will be verified and defaced/cancelled by the Court Staff to ensure that the receipt is genuine and it is used only once.

ई-पे पोर्टल पर की गयी जुर्माना राशि भुगतान की रसीद, अधिवक्ता या पक्षकार द्वारा संबंधित न्यायालय में जमा करायी जायेगी। न्यायालय स्टाफ द्वारा जुर्माना राशि रसीद को डिफेस या निरस्त किया जायेगा जिससे यह सुनिश्चित हो सकेगा कि रसीद असली है तथा इसे एक बार ही काम में लिया गया है।

PROCESS FOR ONLINE PAYMENT OF FINE
जुर्माना राशि के ऑनलाईन भुगतान की प्रक्रिया

1. Open URL <https://pay.ecourts.gov.in> in browser (Google Chrome, Firefox etc.) following screen will be displayed.

वेब ब्राउजर (गूगल क्रोम, फायरफॉक्स आदि) में URL <https://pay.ecourts.gov.in> खोलें। आपको निम्न स्क्रीन दिखाई देगी:-



2. Choose Fine as Payment type. भुगतान प्रकार में फाइन (जुर्माना) का चयन करें।
3. NOTE:- Fine can only be paid for existing cases.
नोट:- फाइन (जुर्माना) का भुगतान केवल लंबित प्रकरणों के लिए किया जा सकता है ।
4. For identifying the existing case choose from **● CNR Number OR ● Case Number** लंबित प्रकरण की पहचान आप **● सी एन आर नंबर** या **● केस नंबर** द्वारा कर सकते हैं ।
5. CNR Number is a unique 16-digit alphanumeric number, which is assigned to each case filed in the High Courts or District Courts, since it is unique it can be used to accurately identify any case in India. CNR number can be obtained from eCourt services website or from Kiosks located in Court premises. You may also contact court staff for CNR number.

CNR नंबर एक विशिष्ट 16 डिजिट का अल्फा न्यूमेरिक नंबर है जो उच्च न्यायालय अथवा जिला न्यायालय में संस्थित प्रत्येक प्रकरण को दिया जाता है, विशिष्ट संख्या होने से इसका उपयोग भारत-भर में किसी भी प्रकरण की सही पहचान के लिए किया जा सकता है। CNR नंबर पता करने के लिए आप ई-कोर्ट की वेबसाइट या न्यायालय परिसर में स्थापित कियोस्क का उपयोग कर सकते हैं या कोर्ट स्टाफ से जानकारी ले सकते हैं ।

6. For finding Case Particulars through **CNR Number** simply type unique 16 Digit CNR number and then Click on **GO** to display case particulars. Kindly verify particulars before proceeding.

CNR नंबर द्वारा केस की सही पहचान करने हेतु 16 डिजिट का सी एन आर नंबर एंटर करें एवं **GO** पर क्लिक करने पर केस सम्बन्धी सूचना दिखाई देगी। कृपया आगे बढ़ने से पहले इन्हे जांच लें।

The screenshot shows the 'ePay' portal interface for 'Fine' payment. The 'CNR' search method is selected. The CNR number 'RJBR010023422019' is entered in the 'CNR Number' field, and the 'Go' button is highlighted. The system displays the following case details: Case No. : Session Case/0000001/2020, Court No. : 3, and Designation : Addl District and Sessions Judge I. There are also fields for Party, Amount, and Mobile No, along with a Terms and Conditions section.

7. For finding case particulars through **Case Number**, Select State(Rajasthan)→Relevant District →Relevant Establishment →Case Type and then enter Case Number and Year and Click on **GO** to display case particulars. Kindly verify particulars before proceeding. केस नंबर के द्वारा केस की सही पहचान करने हेतु स्टेट(राजस्थान)→सम्बंधित जिला →सम्बंधित एस्टेब्लिशमेंट →केस टाइप का चुनाव करें एवं केस नंबर व वर्ष एंटर करके **GO** पर क्लिक करने पर केस सम्बन्धी सूचना दिखाई देगी। कृपया आगे बढ़ने से पहले इन्हे जांच लें।

The screenshot shows the 'ePay' portal interface for 'Fine' payment. The 'Case No.' search method is selected. The search criteria are State: Rajasthan, District: Baran, Establishment: DJ ADJ Baran HQ, Case Type: Session Case, Case Number: 1, and Year: 2020. The 'Go' button is highlighted. The system displays the following case details: Case No. : 3, and Designation : Addl District and Sessions Judge I. There are also fields for Party, Amount, and Mobile No, along with a Terms and Conditions section.

8. Thereafter, choose the **name of party** who is depositing Fine from drop-down list, if party name is not in drop-down list or any new party is depositing fine ए then enter name in **Enter New Party Name** Box
तदुपरांत उस **पक्षकार का नाम** ड्रॉप-डाउन लिस्ट में से चुने जो जुर्माना जमा करा रहा है , यदि पक्षकार का नाम ड्रॉप डाउन-लिस्ट में नहीं हो या अन्य पक्षकार द्वारा जुर्माना जमा करवाया जा रहा हो तो **Enter New Party Name** बॉक्स में पक्षकार का नाम लिखें।
9. Enter **Amount of Fine** as imposed by Court and **Mobile Number** प्रकरण में सम्बंधित न्यायालय द्वारा अधिरोपित **जुर्माना राशि** तथा **मोबाइल नंबर** फीड करें।

* Case Number: 1 * Year: 2020 Go

Court No. : 3
Designation :Addl District and Sessions Judge I

* Party: Select Party (dropdown menu open)

* Amount: 100

* Mobile No: 9828474479

Terms and Conditions The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project for the

I agree to above Terms and Conditions

Generate OTP

* Case Number: 1 * Year: 2020 Go

Court No. : 3
Designation :Addl District and Sessions Judge I

* Party: Select Party (dropdown menu closed)

* Amount: 100

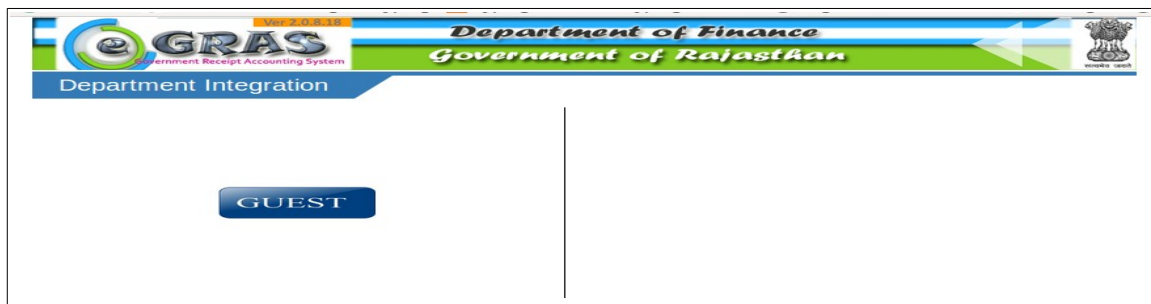
* Mobile No: 9828474479

Terms and Conditions The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project for the

I agree to above Terms and Conditions

Generate OTP

11. Select the check box for "I Agree to above Terms and Conditions."
"I Agree to above Terms and Conditions." को टिक करें।
12. Click on Generate OTP and an OTP will be received on your mobile.
जनरेट ओटीपी पर क्लिक करें। आपके मोबाइल पर ओटीपी प्राप्त होगा।
13. Enter OTP and click on "Verify" button.
ओटीपी डालें और वेरिफाई करें।
14. If OTP is not received, user can regenerate the OTP after 2 minutes.
यदि ओटीपी नहीं आता है तो दो मिनट बाद पुनः जनरेट कर सकते हैं।
15. After verification, the user will be directed to the page of eGRAS (Rajasthan Government Receipt Accounting System) for payment of amount of fine.
वेरिफिकेशन के बाद, उपयोगकर्ता स्वतः राजस्थान सरकार के ई ग्रास के पोर्टल पर पहुंच जायेगा जहां जुर्माना राशि का भुगतान किया जायेगा।



16. Click on GUEST button to proceed

GUEST पर क्लिक करें।

17. Thereafter, List of Banks/Payment Gateways integrated with eGRAS will be displayed

A) Choose from 9 Banks shown on the top if you have **Net Banking** Available in any one of them–

ई ग्रास के पोर्टल पर बैंक व पेमेन्ट गेटवे की सूची दिखाई देगी

A) सबसे ऊपर नौ बैंकों के नाम दिखाई देंगे। यदि आपके पास इनमें से किसी भी बैंक में **नेट बैंकिंग** की सुविधा है तो आप संबंधित बैंक का चयन कर सकते हैं–



B) Choose Payment Gateway on the bottom if you want to avail facility of payment through **Credit/ Debit Card** or Net banking from other banks associated with payment gateway–

यदि आप **डेबिट/क्रेडिट कार्ड** का उपयोग करना चाहते हैं एवं यदि आपके पास ऊपर दिये गये 9 बैंकों के अलावा किसी अन्य बैंक की नेट बैंकिंग है तो नीचे दिये गये पेमेन्ट गेटवे का उपयोग कर सकते हैं–



1. Following Banks are at present associated with SBI–ePay Gateway
वर्तमान में एसबीआई पेमेन्ट गेटवे पर निम्न बैंक उपलब्ध हैं:–

SBI - ePay

- | | | |
|----------------------------|----------------------------------|----------------------------|
| • Allahabad Bank - Retail | • IDBI Bank | • Punjab and Sind Bank |
| • Andhra Bank | • Indian Bank | • SVC - Retail |
| • Bank of Maharashtra | • IndusInd Bank | • Saraswat Bank |
| • Catholic Syrian Bank | • Jammu and Kashmir Bank | • South Indian Bank |
| • City Union Bank | • Janata Sahakari Bank Ltd. Pune | • Syndicate Bank |
| • DCB Bank Personal | • Karnataka Bank Ltd | • Tamilnad Mercantile Bank |
| • Dena Bank | • Karur Vysya Bank | • UCO Bank |
| • Dhanlaxmi Bank-Corporate | • Kotak Mahindra Bank | • Union Bank Of India |
| • Dhanlaxmi Bank-Retail | • Lakshmi Vilas Bank | • United Bank of India |
| • Federal Bank | • Mehsana Urban Co. Op. Bank Ltd | • Vijaya Bank |
| • HDFC Retail Bank | • PMC Bank Ltd | • YES Bank |
| • ICICI Bank - Retail | | |

2. Following Banks are at present associated with PNB Gateway
वर्तमान में पीएनबी पेमेन्ट गेटवे पर निम्न बैंक उपलब्ध हैं:–

PNB Gateway

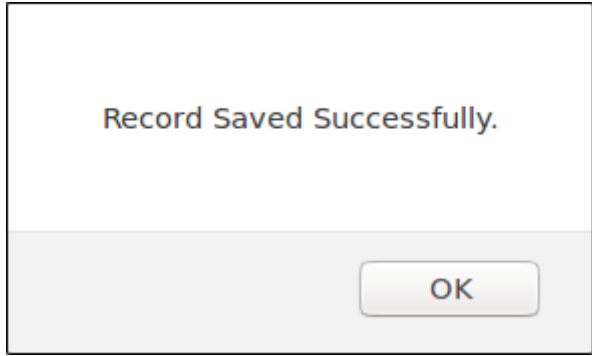
- | | | |
|-------------------------|----------------------------------|------------------------------------|
| • Airtel Payments Bank | • HDFC Bank | • Punjab National Bank - Retail |
| • Andhra Bank | • ICICI Netbanking | • Punjab National Bank - Corporate |
| • AXIS Bank | • IDBI Bank IDFC Netbanking | • Punjab And Sind Bank |
| • Bank of India | • IDFC Netbanking | • Saraswat Bank |
| • Bank of Maharashtra | • Indian Bank | • SVC Bank Ltd. |
| • Canara Bank | • Indian Overseas Bank | • South Indian Bank |
| • Catholic Syrian Bank | • IndusInd Bank | • State Bank of India |
| • Central Bank Of India | • Jammu and Kashmir Bank | • Syndicate Bank |
| • Citibank Netbanking | • Janata Sahakari Bank Pune | • Tamilnad Mercantile Bank |
| • City Union Bank | • Karnataka Bank | • The Bharat Co-op. Bank Ltd |
| • Corporation Bank | • Karur Vysya - Corporate | • The Nainital Bank |
| • Cosmos Bank | • Karur Vysya - Retail | • UCO Bank |
| • DCB Bank | • Kotak Mahindra Bank | • Union Bank - Corporate |
| • Dena Bank | • Lakshmi Vilas Bank - Retail | • Union Bank - Retail |
| • Deutsche Bank | • Lakshmi Vilas Bank - Corporate | • United Bank Of India |
| • Dhanlaxmi Bank | • Oriental Bank of Commerce | • Vijaya Bank |
| • Federal Bank | • PMC Bank Limited | • Yes Bank |

- C) For **BHIM UPI Payment** Choose SBI–ePay Gateway

भीम यूपाआई से भुगतान करने के लिए SBI–ePay Gateway का चयन करें।



18. After Selecting appropriate payment option click on **Pay Now** button to proceed further
उपयुक्त पेमेन्ट विकल्प का चयन करने के बाद **Pay Now** पर क्लिक करें
19. A message will be displayed – Record saved successfully – click on OK
आपको Record saved successfully मैसेज दिखाई देगा जिसमें OK पर क्लिक करें।



20. Thereafter, E-CHALLAN will be displayed with transaction details like this:
 इसके बाद निम्न प्रकार से ई चालान दिखाई देगा-

E-CHALLAN
Government of Rajasthan

GRN :- 39402259			
Department	Rajasthan High Court	Payee Details	
Type Of Payment	Online	TIN/Actt.No./VehicleNo./Taxid(If Any)	0
Office Name	DISTT. & SESSIONS JUDGE, BARAN	PAN No.(If Applicable)	
Location	BARAN	Full Name	Mamta Bai
Year (Period)	24/05/2020 -To- 24/05/2020	Address	NA
SNo.	Budget Head/Purpose	Amount in Rs.	Town/City/District
1	0070-01-102-02-00-निम्निल सत्र एव अन्य अदालती न्यायालय	3.00	NA
Deduct:Commission		0.00	PIN
Total/NetAmount		₹ 3.00	Remarks(If Any)
			Three Rupees and Zero Paisa Only

SBI Has Resumed Netbanking Service 24*7 ! State Bank Of India [Continue](#)

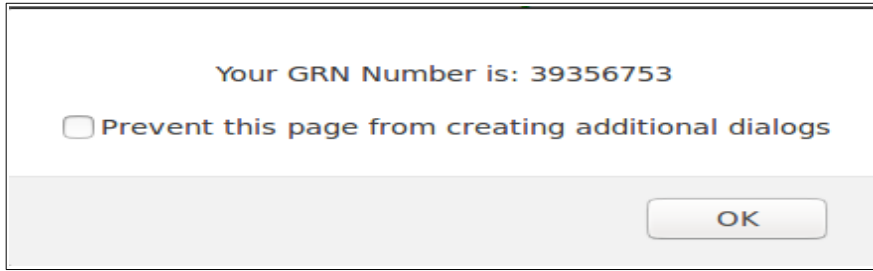
21. Click on **Continue** button
Continue पर क्लिक करें

22. Following two messages will be displayed one after another.
 निम्न दो संदेश एक के बाद एक दिखाये जायेंगे

Selected Period 20/05/2020 To 20/05/2020 Please verify the details you have entered. Do you want to continue?

[Cancel](#) [OK](#)

and



23. You may note GRN Number and click on **OK** button to proceed for selected payment option from **Net Banking/ Payment Gateway(Credit Card/ Debit Card) /BHIM UPI**

GRN नंबर को नोट करें और **OK** क्लिक कर चयनित भुगतान विकल्प यथा नेट बैंकिंग/क्रेडिट/डेबिट कार्ड/भीम यूपीआई द्वारा भुगतान की प्रक्रिया प्रारंभ करें।

24. Make the payment to complete the transaction.

भुगतान कर संव्यवहार पूर्ण करें।

25. **Payment successful** message will be displayed by concerned bank.

संबंधित बैंक या संस्थान द्वारा सफल भुगतान का संदेश दिया जायेगा।

26. Thereafter, bank will redirect to eGRAS website and eGRAS will display a Payment successful message and will also display Challan Receipt of eGRAS. Print of this receipt is not required.

इसके पश्चात बैंक, उपयोगकर्ता को स्वतः ईग्रस की वेबसाइट पर पहुंचा देगा। यहां पर ईग्रस द्वारा सफल भुगतान का संदेश दिया जायेगा और ईग्रस चालान रसीद दिखाई जायेगी। इसका प्रिंट लेने की आवश्यकता नहीं है।

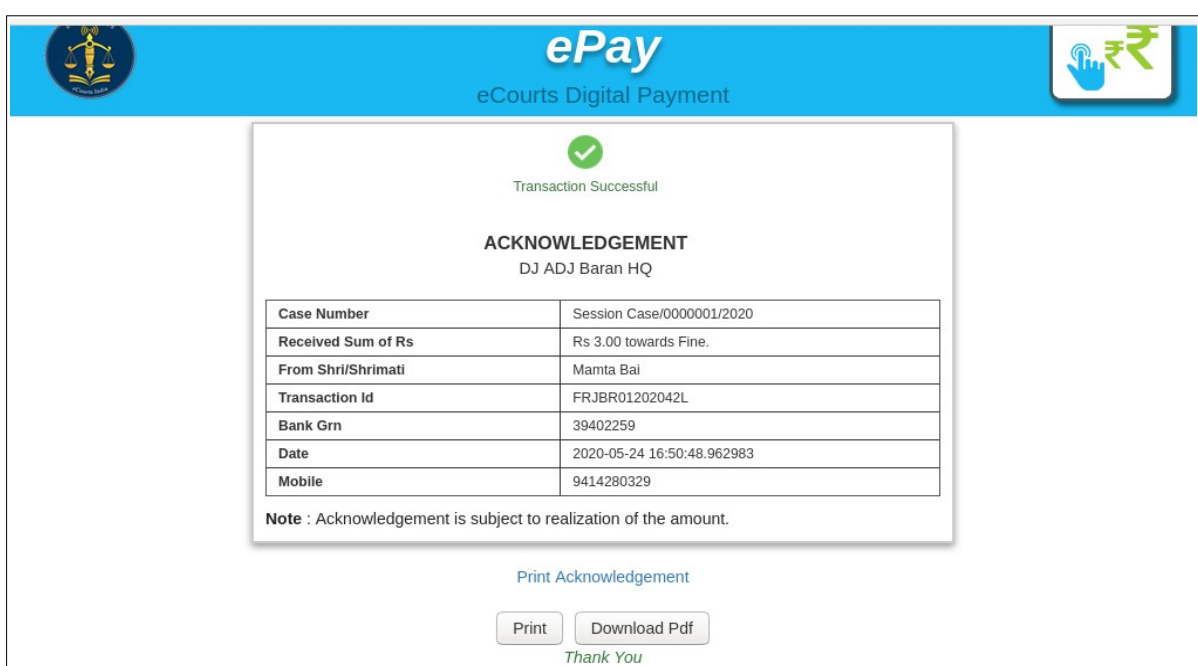


27. Click [Back to Department web site](#) button to return to ePay website.

[Back to Department web site](#) पर क्लिक करें जिससे आप पुनः ईपे पोर्टल पर पहुंच जायेंगे।

28. **ACKNOWLEDGMENT** slip from eCourts ePay will be displayed like this, **Please Print or Download PDF. It is important to note that this PDF is required as proof of payment of Fine. Therefore, do not forget to print or download this PDF.** You may also obtain print of eGRAS challan again by clicking on [Print Acknowledgment](#).

ई-पे पोर्टल पर निम्नानुसार **ACKNOWLEDGMENT** slip दिखाई देगी। **इस ACKNOWLEDGMENT slip को प्रिंट करना या पीडीएफ डाउनलोड करना सुनिश्चित करें क्योंकि यह जुर्माना राशि के भुगतान के प्रमाण के रूप में आवश्यक होगी। अतः इसे प्रिंट करना या पीडीएफ डाउनलोड करना न भूलें।** आप [Print Acknowledgment](#) पर क्लिक करके ई-ग्रास द्वारा जारी चालान का प्रिंट भी प्राप्त कर सकते हैं।



The screenshot displays the ePay interface for eCourts Digital Payment. At the top, there is a blue header with the ePay logo and the text 'eCourts Digital Payment'. A green checkmark icon indicates a successful transaction. Below this, the text 'Transaction Successful' is shown. The main content is an 'ACKNOWLEDGEMENT' slip for 'DJ ADJ Baran HQ'. The slip contains a table with the following details:

Case Number	Session Case/0000001/2020
Received Sum of Rs	Rs 3.00 towards Fine.
From Shri/Shrimati	Mamta Bai
Transaction Id	FRJBR01202042L
Bank Grn	39402259
Date	2020-05-24 16:50:48.962983
Mobile	9414280329

Below the table, a note states: 'Note : Acknowledgement is subject to realization of the amount.' At the bottom of the slip, there is a 'Print Acknowledgement' link and two buttons: 'Print' and 'Download Pdf'. The text 'Thank You' is displayed at the very bottom of the slip area.

29. Use this **ACKNOWLEDGEMENT** slip as proof of payment of fine and submit it in the concerned court. Court will deface/cancel the it so that it is not used elsewhere.

इस **ACKNOWLEDGMENT** slip को संबंधित न्यायालय में जुर्माना राशि जमा होने के सबूत के रूप में प्रस्तुत करें। न्यायालय स्टाफ द्वारा इसे डिफेस या निरस्त किया जायेगा जिससे यह सुनिश्चित हो सकेगा कि रसीद असली है तथा इसे एक बार ही काम में लिया गया है।
